

NOTICE

Please take notice that Cr.A(DB)/776/2022 shall be taken up by Hon'ble Division Bench No. 04 comprising Hon'ble Mr. Justice Rongon Mukhopadhyay and Hon'ble Mr. Justice Ambuj Nath today i.e. on 20.10.2022 at 11:00 AM in Court No. 4.

By Order,

Dated the 20th October, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 20th October 2022

COURT NO. 4

DIVISION BENCH (BENCH ID-24898)

AT 11:00 AM

**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY
HON'BLE MR. JUSTICE AMBUJ NATH**

Admission

1	Cr.A(DB)/776/2022 vide slip	SURESH SAHU VS THE STATE OF JHARKHAND	MD. ABDUL WAHAB	SATISH PRASAD
	EXPLOSIVES SUBSTANCES ACT,1908			